COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 340 OF 2016 & IA NO. 743 OF 2016

Dated: 21st February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Azure Sunrise Pvt. Ltd. Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Tandon

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj for R-1

ORDER

As agreed by learned counsel for the parties, list the matter on **26.02.2018.**

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

ts/tpd